- (c) whether the Ministry has any proposal for any construction or utilisation of such land and also to remove illegal occupation of the land; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY): (a) to (d) Parcels of Railway land measuring about 347.20 acres, 31.36 acres, 11.09 acres and 242.418 acres are presently vacant at Guwahati, Sorbhog, Rangiya and Bongaigaon respectively. Out of this, about 15.60 acres, 1.36 acres, 1.34 acres and 15.346 acres are under encroachment at Guwahati, Sorbhog, Rangiya and Bongaigaon respectively. The railways are taking action under Railway Act, 1989 and Public Premises (Eviction of Unauthorised Occupants) Act, 1971 to remove illegal occupants.

The vacant land are required for railways own operational purpose and future expansion and developmental works.

Freight carried by Railways

3553. SHRI T.M. SELVAGANAPATHI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that Railways carried one billion tonne freight in 2012-13;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that Indian Railways have become only the fourth Railways in the world to have achieved such feat:
- (d) whether Railways have asked its zonal railways to keep up this tempo in the current fiscal also; and
 - (e) if so, the steps being taken by them in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY): (a) Yes, Sir.

- (b) During the year 2012-13, Indian Railways have loaded 1009.83 million tonnes of originating freight traffic.
- (c) to (e) Yes, Sir. The target for freight loading of 2013-14 has been fixed at 1047 million tonnes. Interactions are being held at Zonal Railways' level with

Industry and Trade to assess the demand for transportation service in the current fiscal. Capacity augmentation and deployment of rolling stock is being planned accordingly.

Introducing battery operated vehicles at railway stations

3554. SHRI SHADI LAL BATRA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Railways have any proposal to run battery operated vehicles at major railway stations to ferry handicapped and other passengers free of charge;
 - (b) if so, the details thereof;
 - (c) if not, the reasons therefor; and
- (d) the name of railway stations where services of these non-polluting vehicles would be available for the passengers?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY): (a) Yes, Sir.

- (b) Operation of battery operated vehicles at railway stations has been permitted through the commercial publicity route to carry disabled, old and sick passengers free of cost.
 - (c) Does not arise.
- (d) These vehicles have been introduced at Mumbai CST, Mumbai Central, Nagpur, Pune, Solapur, Sealdah, Howrah, Visakhapatnam, New Delhi, Delhi, Chennai Central, Chennai Egmore, Tiruchirapalli, Madurai, Salem, Secunderabad, Hyderabad, Vijayawada, Raipur, Durg, Bilaspur, Bengaluru, Yeshwantpur, Mysore and Kota station.

Monitoring illegal collection of money in general coaches at New Delhi Railway Station

- 3555. SHRI DHIRAJ PRASAD SAHU: Will the Minister of RAILWAYS be pleased to state:
 - (a) whether Government agencies are aware about the illegal collection of